

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. : MA/387/IB/2018  
PETITION NUMBER : CP/510/IB/2017  
NAME OF THE PETITIONER(S) : Replikka  
NAME OF THE RESPONDENT(S) : Veasons Energy Systems pvt ltd  
UNDER SECTION : 42 of IBC

S.No.	Name (in Capital)	Represented by	Signature
1.]	B. DHANARAJ -	u/l Liquidator -	B. Banaraj
2.]	S. A. Dorabandya	Advocate for petitioner	

**ORDER**

Counsels for both the parties present. Counsel for the Liquidator is directed to file a reply before the next date of hearing. The matter is posted for arguments. Put up on **03.10.2018** at **10.30 A.M.**

*sd-*  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)